

**CITY CIVIL AND SESSION COURT MUMBAI  
IN THE COURT OF HHJ. SHRI. A. A. NANDGAONKAR  
COURT 30 SESSIONS JUDGE  
Special Criminal Cause List Dated 04-07-2020**

Sr.no.	Case no.	Name of parties	Next date	stage
<b>APPEARANCE</b>				
1	BAIL APPLN SC 622/2020 in SC 1059/2019	Mahipal Ghasiram harsoliya-A-1 Vs STATE GOVERNMENT		
2	CRI BAIL APPLN 1506/2020	Mohammed Hussain Ismail Ansari --- Applicant Vs State of Maharashtra - B.K.C. Police Station – Respondent		
3	CRI BAIL APPLN 1547/2020	Mohammed Asif Abdul Hai Khan -- Applicant Vs The State of Maharashtra - Kherwadi Police Station --- Respondent		
4	MA IN ABA 182/2020	Shariq Ansari S/o Ajijuddin Ansari Vs Badruddin Sadruddin Manihar and 4 Ors		
5	MA IN ABA 183/2020	Shahajad Sabir Ali Khan Vs Badruddin Sadruddin Manihar		
<b>SAY HEARING ON EXH.READY</b>				
5	ABA 522/2020	Sanjivakumar Panchambabu Nishad Vs State Vakola Police Station		
6	Ex.14 in SC 76/2020	Santosh Vasant Patil -A-1 VS State (Dadar P. Stn. )		
<b>REPORT</b>				
7	ABA 721/2020	Farhan Khalid Khan And 2 Others Vs State Nirmal Nagar Police Station		
8	ABA 722/2020	Wajid Usman Gani Shaikh and anr Vs The State of Maharashtra Through Nirmal Nagar Police Station		
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